

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA NO. 514 of 1996

Friday, this the 28th day of November, 1997

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. R. Sulochana Amma,  
W/o late N. Krishnan Kutty,  
TC 25/1514 Maya Sreedhar Nilayam,  
Thampanoor, Thiruvananthapuram.
2. S. Jayasankar,  
S/o Sreedharan Pillai,  
Adopted S/o late N. Krishnan Kutty Nair,  
TC 25/1514 Maya Sreedhar Nilayam,  
Thampanoor, Thiruvananthapuram. . . Applicants

Versus

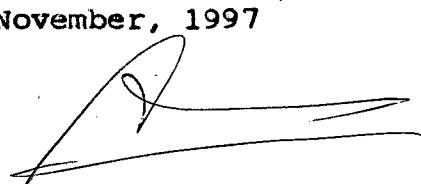
1. Union of India represented by  
the Secretary,  
Ministry of Railways, New Delhi.
2. The General Manager,  
Southern Railway, Madras
3. The Divisional Manager,  
Southern Railway,  
Trivandrum Division.
4. Chief Personnel Officer,  
Southern Railway, Madras . . . Respondents

By Advocate Mr. P.A. Mohammed

O R D E R

Neither the counsel for the applicants, nor the  
applicants present. The original application is dismissed  
for default. No costs.

Dated the 28th of November, 1997

  
A.M. SIVADAS  
JUDICIAL MEMBER

ak/2811

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 514 of 1996

Tuesday, this the 10th day of March, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

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W/o late N Krishnan Kutty,  
TC 25/1514 Maya Sreedhar Nilayam,  
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TC 25/1514 Maya Sreedhar Nilayam,  
Thampanoor, Thiruvananthapuram. . . Applicants

By Advocate Mr. BS Swathikumar

Versus

1. Union of India represented by  
the Secretary,  
Ministry of Railways, New Delhi.
2. The General Manager,  
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Southern Railway, Trivandrum Division.
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Southern Railway, Madras . . . Respondents

By Advocate Mr. PA Mohammed

The application having been heard on 10-3-1998, the  
Tribunal on the same day delivered the following:

O R D E R

After hearing the OA at length, the learned counsel  
appearing for the applicants submitted that the applicants  
may be permitted to withdraw the OA.

2. Permission granted.
3. The original application is dismissed as withdrawn.

No costs.

Dated the 10th of March, 1998

  
A.M. SIVADAS  
JUDICIAL MEMBER